



महाराष्ट्र शासन राजपत्र

असाधारण भाग आठ

वर्ष ६, अंक १०(२)]

बुधवार, मार्च ४, २०२०/फाल्गुन १४, शके १९४१

[पृष्ठे २५, किंमत : रुपये २७.००

असाधारण क्रमांक १८

प्राधिकृत प्रकाशन

महाराष्ट्र विधानमंडळाचे अधिनियम व राज्यपालांनी प्रख्यापित केलेले अध्यादेश व केलेले विनियम आणि विधि व न्याय विभागाकडून आलेली विधेयके (इंग्रजी अनुवाद).

In pursuance of clause (3) of article 348 of the Constitution of India, the following translation in English of the Maharashtra Appropriation (Second Excess Expenditure) Bill, 2020 (L. A. Bill No. XVII of 2020), introduced in the Maharashtra Legislative Assembly on the 4th March 2020, is hereby published under the authority of the Governor.

By order and in the name of the Governor of Maharashtra,

RAJENDRA G. BHAGWAT,
Secretary (Legislation) to Government,
Law and Judiciary Department.

L. A. BILL No. XVII OF 2020.

A BILL

to provide for the authorisation of appropriation of moneys out of the Consolidated Fund of the State to meet the amounts spent on certain services and purposes during the financial year ended on the thirty-first day of March 2016, in excess of the amounts granted for those services and for that year.

WHEREAS by virtue of article 204 of the Constitution of India, read with article 205 thereof, it is necessary to provide for the passing of an Appropriation Act for the authorisation of appropriation of moneys out of the Consolidated Fund of the State to meet the amounts spent on certain services and purposes during the financial year ended on the thirty-first day of March 2016, in excess of the amounts granted for those services and for that year; it is hereby enacted in the Seventy-first Year of the Republic of India as follows :—

1. This Act may be called the Maharashtra Appropriation (Second Excess Expenditure) Short title. Act, 2020.

Issue of Rs. 5,64,82,43,000 out of the Consolidated Fund of the State to meet certain excess expenditure for the Year 2015-2016.

2. From and out of the Consolidated Fund of the State, the sums specified in column (4) of the Schedule hereto annexed amounting in aggregate to the sum of five hundred sixty four crores, eighty two lakhs forty three thousand rupees shall be deemed to have been authorised to be paid and applied to meet the amount spent for defraying the several charges in respect of the services and purposes specified in column (2) of the Schedule during the financial year ended on the 31st day of March 2016, in excess of the amounts granted for those services and purposes for that financial year.

Appropriation.

3. The sums deemed to have been authorised to be paid and applied from and out of the Consolidated Fund of the State under this Act shall be deemed to have been appropriated for the services and purposes expressed in the Schedule in relation to the financial year ended on the thirty-first day of March 2016.

THE SCHEDULE
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Administrative Department And Head of Account (3)	Sums not exceeding -		Total
			Voted by the Legislative Assembly (4)	Charged on the Consolidated Fund	
			Rs.	Rs.	Rs.
A-EXPENDITURE ON REVENUE ACCOUNT					
Revenue and Forests Department.					
C-6	Relief on Account of Natural Calamities	2245,	2,25,27,97,000	...	2,25,27,97,000
		Total-Revenue and Forests Department.	2,25,27,97,000	...	2,25,27,97,000
Agriculture, Animal Husbandry, Dairy Development and Fisheries Department.					
D-1	Interest Payments	2049,	...	2,94,25,000	2,94,25,000
		Total-Agriculture, Animal Husbandry, Dairy Development and Fisheries Department.	...	2,94,25,000	2,94,25,000
Industries, Energy and Labour Department.					
K-3	Stationary and Printing	2057, 2058,	...	2,02,000	2,02,000
		Total-Industries, Energy and Labour Department.	...	2,02,000	2,02,000
Rural Development Department.					
L-1	Interest Payments	2049,	...	94,41,78,000	94,41,78,000
		Total-Rural Development Department.	...	94,41,78,000	94,41,78,000

THE SCHEDULE
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Administrative Department And Head of Account (3)	Sums not exceeding -		Total
			Voted by the Legislative Assembly (4)	Charged on the Consolidated Fund Rs.	
			Rs.	Rs.	Rs.
Planning Department.					
O-15	District Plan-Mumbai City	2202, General Education 2203, Technical Education. 2204, Sports and Youth Services 2205, Art and Culture 2210, Medical and Public Health 2216, Housing 2217, Urban Development 2225, Welfare of Scheduled Castes, Scheduled Tribes, Other Backward Classes and Minorities. Labour and Employment 2230, 2235, Social Security and Welfare 2405, Fisheries 2406, Forestry and Wild Life 2851, Village and Small Industries 3056, Inland Water Transport 3435, Ecology and Environment 3451, Secretariat-Economic Services 3452, Tourism	12,68,87,000	...	12,68,87,000
O-17	District Plan-Mumbai Suburban	2059, Public Works 2202, General Education 2203, Technical Education. 2204, Sports and Youth Services 2205, Art and Culture 2210, Medical and Public Health 2215, Water Supply and Sanitation 2217, Urban Development	1,30,41,000	...	1,30,41,000

THE SCHEDULE
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Administrative Department And Head of Account (3)	Sums not exceeding -		Total
			Voted by the Legislative Assembly (4)	Charged on the Consolidated Fund	
			Rs.	Rs.	Rs.
		Information and Publicity			
2220,		Welfare of Scheduled Castes, Scheduled Tribes, Other Backward Classes and Minorities.			
2225,		Labour and Employment			
2230,		Nutrition			
2236,		Crop Husbandry			
2401,		Animal Husbandry			
2403,		Fisheries			
2405,		Forestry and Wild Life			
2406,		Co-operation			
2425,		Special Programmes for Rural Development			
2501,		Other Rural Development Programmes			
2515,		Minor Irrigation			
2702,		Power			
2801,		New and Renewable Energy			
2810,		Village and Small Industries			
2851,		Ports and Light Houses			
3051,		Roads and Bridges			
3054,		Inland Water Transport			
3056,		Secretariat-Economic Services			
3451,		Tourism			
3452,		Compensation and Assignments to Local Bodies and Panchayati Raj Institutions			
3604,		General Education			
	O-20 District Plan-Raigad	Technical Education.	11,17,61,000	...	11,17,61,000
2202,		Sports and Youth Services			
2203,		Art and Culture			
2204,		Medical and Public Health			
2205,		Water Supply and Sanitation			
2210,		Urban Development			
2215,					
2217,					

THE SCHEDULE
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Administrative Department And Head of Account (3)	Sums not exceeding -		Total
			Voted by the Legislative Assembly (4)	Charged on the Consolidated Fund	
			Rs.	Rs.	Rs.
2220,		Information and Publicity			
2225,		Welfare of Scheduled Castes, Scheduled Tribes, Other Backward Classes and Minorities.			
2230,		Labour and Employment			
2235,		Social Security and Welfare			
2236,		Nutrition			
2401,		Crop Husbandry			
2403,		Animal Husbandry			
2404,		Dairy Development			
2405,		Fisheries			
2406,		Forestry and Wild Life			
2425,		Co-operation			
2515,		Other Rural Development Programmes			
2702,		Minor Irrigation			
2801,		Power			
2810,		New and Renewable Energy			
2851,		Village and Small Industries			
3054,		Roads and Bridges			
3451,		Secretariat-Economic Services			
3452,		Tourism			
3604,		Compensation and Assignments to Local Bodies and Panchayati Raj Institutions			
O-25	District Plan-Sindhudurg		45,05,59,000	..	45,05,59,000
2202,		General Education			
2203,		Technical Education.			
2204,		Sports and Youth Services			
2205,		Art and Culture			
2210,		Medical and Public Health			
2215,		Water Supply and Sanitation			
2217,		Urban Development			
2220,		Information and Publicity			

THE SCHEDULE
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Administrative Department And Head of Account (3)	Sums not exceeding -		Total
			Voted by the Legislative Assembly (4)	Charged on the Consolidated Fund Rs.	
			Rs.	Rs.	Rs.
2225,		Welfare of Scheduled Castes, Scheduled Tribes, Other Backward Classes and Minorities.			
2230,		Labour and Employment			
2236,		Nutrition			
2401,		Crop Husbandry			
2403,		Animal Husbandry			
2404,		Dairy Development			
2405,		Fisheries			
2406,		Forestry and Wild Life			
2515,		Other Rural Development Programmes			
2702,		Minor Irrigation			
2801,		Power			
2810,		New and Renewable Energy			
2851,		Village and Small Industries			
3054,		Roads and Bridges			
3451,		Secretariat-Economic Services			
3452,		Tourism			
3604,		Compensation and Assignments to Local Bodies and Panchayati Raj Institutions			
2202,		General Education	2,46,85,000	...	2,46,85,000
2203,		Technical Education.			
2204,		Sports and Youth Services			
2205,		Art and Culture			
2210,		Medical and Public Health			
2215,		Water Supply and Sanitation			
2217,		Urban Development			
2220,		Information and Publicity			
2225,		Welfare of Scheduled Castes, Scheduled Tribes, Other Backward Classes and Minorities.			
2230,		Labour and Employment			
O-28	District Plan-Satara		2,46,85,000	...	2,46,85,000

THE SCHEDULE
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Administrative Department And Head of Account (3)	Sums not exceeding -		Total
			Voted by the Legislative Assembly (4)	Charged on the Consolidated Fund Rs.	
			Rs.	Rs.	Rs.
2236,		Nutrition			
2401,		Crop Husbandry			
2403,		Animal Husbandry			
2404,		Dairy Development			
2405,		Fisheries			
2406,		Forestry and Wild Life			
2425,		Co-operation			
2501,		Special Programmes for Rural Development			
2515,		Other Rural Development Programmes			
2702,		Minor Irrigation			
2801,		Power			
2810,		New and Renewable Energy			
2851,		Village and Small Industries			
3054,		Roads and Bridges			
3451,		Secretariat-Economic Services			
3452,		Tourism			
3604,		Compensation and Assignments to Local Bodies and Panchayati Raj Institutions			
O-32	District Plan-Solapur		2,54,47,000	...	2,54,47,000
2202,		General Education			
2203,		Technical Education.			
2204,		Sports and Youth Services			
2205,		Art and Culture			
2210,		Medical and Public Health			
2215,		Water Supply and Sanitation			
2217,		Urban Development			
2220,		Information and Publicity			
2225,		Welfare of Scheduled Castes, Scheduled Tribes, Other Backward Classes and Minorities.			
2230,		Labour and Employment			
2235,		Social Security and Welfare			

THE SCHEDULE
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Administrative Department And Head of Account (3)	Sums not exceeding -		Total
			Voted by the Legislative Assembly (4)	Charged on the Consolidated Fund	
			Rs.	Rs.	Rs.
2401,	Crop Husbandry				
2403,	Animal Husbandry				
2404,	Dairy Development				
2405,	Fisheries				
2406,	Forestry and Wild Life				
2425,	Co-operation				
2501,	Special Programmes for Rural Development				
2515,	Other Rural Development Programmes				
2702,	Minor Irrigation				
2801,	Power				
2810,	New and Renewable Energy				
2851,	Village and Small Industries				
3054,	Roads and Bridges				
3451,	Secretariat-Economic Services				
3452,	Tourism				
3604,	Compensation and Assignments to Local Bodies and Panchayati Raj Institutions				
O-36	District Plan-Nashik		3,75,86,000	...	3,75,86,000
2202,	General Education				
2203,	Technical Education.				
2204,	Sports and Youth Services				
2205,	Art and Culture				
2210,	Medical and Public Health				
2215,	Water Supply and Sanitation				
2217,	Urban Development				
2220,	Information and Publicity				
2225,	Welfare of Scheduled Castes, Scheduled Tribes, Other Backward Classes and Minorities.				
2230,	Labour and Employment				
2236,	Nutrition				
2401,	Crop Husbandry				

THE SCHEDULE
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Administrative Department And Head of Account (3)	Sums not exceeding -		Total
			Voted by the Legislative Assembly (4)	Charged on the Consolidated Fund	
			Rs.	Rs.	Rs.
	2403,	Animal Husbandry			
	2404,	Dairy Development			
	2405,	Fisheries			
	2406,	Forestry and Wild Life			
	2425,	Co-operation			
	2501,	Special Programmes for Rural Development			
	2515,	Other Rural Development Programmes			
	2702,	Minor Irrigation			
	2810,	New and Renewable Energy			
	2851,	Village and Small Industries			
	3054,	Roads and Bridges			
	3451,	Secretariat-Economic Services			
	3452,	Tourism			
	3604,	Compensation and Assignments to Local Bodies and Panchayati Raj Institutions			
O-37	District Plan-Nashik		2,05,40,000	...	2,05,40,000
	2202,	General Education			
	2203,	Technical Education.			
	2204,	Sports and Youth Services			
	2205,	Art and Culture			
	2210,	Medical and Public Health			
	2215,	Water Supply and Sanitation			
	2217,	Urban Development			
	2220,	Information and Publicity			
	2225,	Welfare of Scheduled Castes, Scheduled Tribes, Other Backward Classes and Minorities.			
	2230,	Labour and Employment			
	2235,	Social Security and Welfare			
	2236,	Nutrition			
	2401,	Crop Husbandry			
	2403,	Animal Husbandry			

THE SCHEDULE
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Administrative Department And Head of Account (3)	Sums not exceeding -		Total
			Voted by the Legislative Assembly (4)	Charged on the Consolidated Fund	
			Rs.	Rs.	Rs.
	2405,	Fisheries			
	2406,	Forestry and Wild Life			
	2425,	Co-operation			
	2515,	Other Rural Development Programmes			
	2702,	Minor Irrigation			
	2801,	Power			
	2810,	New and Renewable Energy			
	2851,	Village and Small Industries			
	3054,	Roads and Bridges			
	3451,	Secretariat-Economic Services			
	3452,	Tourism			
	3604,	Compensation and Assignments to Local Bodies and Panchayati Raj Institutions			
O-38	District Plan-Dhule		14,99,97,000	...	14,99,97,000
	2202,	General Education			
	2203,	Technical Education.			
	2204,	Sports and Youth Services			
	2205,	Art and Culture			
	2210,	Medical and Public Health			
	2211,	Family Welfare			
	2215,	Water Supply and Sanitation			
	2217,	Urban Development			
	2220,	Information and Publicity			
	2225,	Welfare of Scheduled Castes, Scheduled Tribes, Other Backward Classes and Minorities.			
	2230,	Labour and Employment			
	2235,	Social Security and Welfare			
	2236,	Nutrition			
	2401,	Crop Husbandry			
	2403,	Animal Husbandry			
	2404,	Dairy Development			

THE SCHEDULE
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Administrative Department And Head of Account (3)	Sums not exceeding -		Total
			Voted by the Legislative Assembly (4)	Charged on the Consolidated Fund Rs.	
			Rs.	Rs.	Rs.
		2405, Fisheries			
		2406, Forestry and Wild Life			
		2425, Co-operation			
		2501, Special Programmes for Rural Development			
		2505, Rural Employment			
		2515, Other Rural Development Programmes			
		2702, Minor Irrigation			
		2801, Power			
		2810, New and Renewable Energy			
		2851, Village and Small Industries			
		3054, Roads and Bridges			
		3451, Secretariat-Economic Services			
		3452, Tourism			
		3604, Compensation and Assignments to Local Bodies and Panchayati Raj Institutions			
O-39	District Plan-Dhule		14,06,88,000	...	14,06,88,000
		2202, General Education			
		2203, Technical Education.			
		2204, Sports and Youth Services			
		2205, Art and Culture			
		2210, Medical and Public Health			
		2215, Water Supply and Sanitation			
		2217, Urban Development			
		2220, Information and Publicity			
		2225, Welfare of Scheduled Castes, Scheduled Tribes, Other Backward Classes and Minorities.			
		2230, Labour and Employment			
		2235, Social Security and Welfare			
		2236, Nutrition			
		2401, Crop Husbandry			
		2403, Animal Husbandry			

THE SCHEDULE
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Administrative Department And Head of Account (3)	Sums not exceeding -		Total
			Voted by the Legislative Assembly (4)	Charged on the Consolidated Fund	
			Rs.	Rs.	Rs.
		2425, Co-operation			
		2501, Special Programmes for Rural Development			
		2515, Other Rural Development Programmes			
		2702, Minor Irrigation			
		2801, Power			
		2851, Village and Small Industries			
		3054, Roads and Bridges			
		3451, Secretariat-Economic Services			
		3452, Tourism			
		3604, Compensation and Assignments to Local Bodies and Panchayati Raj Institutions			
O-41	District Plan-Jalgaon	2059, Public Works	12,51,90,000	...	12,51,90,000
		2202, General Education			
		2203, Technical Education.			
		2204, Sports and Youth Services			
		2205, Art and Culture			
		2210, Medical and Public Health			
		2211, Family Welfare			
		2215, Water Supply and Sanitation			
		2217, Urban Development			
		2220, Information and Publicity			
		2225, Welfare of Scheduled Castes, Scheduled Tribes, Other Backward Classes and Minorities.			
		2230, Labour and Employment			
		2235, Social Security and Welfare			
		2236, Nutrition			
		2401, Crop Husbandry			
		2403, Animal Husbandry			
		2404, Dairy Development			
		2405, Fisheries			

THE SCHEDULE
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Administrative Department And Head of Account (3)	Sums not exceeding -		Total
			Voted by the Legislative Assembly (4)	Charged on the Consolidated Fund	
			Rs.	Rs.	Rs.
	2406,	Forestry and Wild Life			
	2425,	Co-operation			
	2501,	Special Programmes for Rural Development			
	2515,	Other Rural Development Programmes			
	2702,	Minor Irrigation			
	2801,	Power			
	2851,	Village and Small Industries			
	3054,	Roads and Bridges			
	3451,	Secretariat-Economic Services			
	3452,	Tourism			
	3604,	Compensation and Assignments to Local Bodies and Panchayati Raj Institutions			
O-42	District Plan-Ahmednagar		2,87,94,000	...	2,87,94,000
	2202,	General Education			
	2204,	Sports and Youth Services			
	2205,	Art and Culture			
	2210,	Medical and Public Health			
	2215,	Water Supply and Sanitation			
	2217,	Urban Development			
	2225,	Welfare of Scheduled Castes, Scheduled Tribes, Other Backward Classes and Minorities.			
	2230,	Labour and Employment			
	2236,	Nutrition			
	2401,	Crop Husbandry			
	2403,	Animal Husbandry			
	2405,	Fisheries			
	2406,	Forestry and Wild Life			
	2425,	Co-operation			
	2515,	Other Rural Development Programmes			
	2702,	Minor Irrigation			
	2851,	Village and Small Industries			

THE SCHEDULE
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Administrative Department And Head of Account (3)	Sums not exceeding -		Total
			Voted by the Legislative Assembly (4)	Charged on the Consolidated Fund	
			Rs.	Rs.	Rs.
		3054, 3451, 3452,	Roads and Bridges Secretariat-Economic Services Tourism		
O-43	District Plan-Ahmednagar	2202, 2203, 2204, 2205, 2210, 2211, 2215, 2217, 2220, 2225, 2230, 2235, 2236, 2401, 2403, 2404, 2405, 2406, 2425, 2501, 2515, 2702, 2801, 2810, 2851,	General Education Technical Education. Sports and Youth Services Art and Culture Medical and Public Health Family Welfare Water Supply and Sanitation Urban Development Information and Publicity Welfare of Scheduled Castes, Scheduled Tribes, Other Backward Classes and Minorities. Labour and Employment Social Security and Welfare Nutrition Crop Husbandry Animal Husbandry Dairy Development Fisheries Forestry and Wild Life Co-operation Special Programmes for Rural Development Other Rural Development Programmes Minor Irrigation Power New and Renewable Energy Village and Small Industries	29,96,000 ...	29,96,000

THE SCHEDULE
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Administrative Department And Head of Account (3)	Sums not exceeding -		Total
			Voted by the Legislative Assembly (4)	Charged on the Consolidated Fund	
			Rs.	Rs.	Rs.
		Roads and Bridges			
		3054, Secretariat-Economic Services			
		3451, Tourism			
		3452, Compensation and Assignments to Local Bodies and Panchayati Raj Institutions			
		3604, General Education			
		2202, Technical Education.			
		2203, Sports and Youth Services			
		2204, Art and Culture			
		2205, Medical and Public Health			
		2210, Water Supply and Sanitation			
		2215, Urban Development			
		2217, Information and Publicity			
		2220, Welfare of Scheduled Castes, Scheduled Tribes, Other Backward Classes and Minorities.			
		2225, Labour and Employment			
		2230, Social Security and Welfare			
		2235, Nutrition			
		2236, Crop Husbandry			
		2401, Animal Husbandry			
		2403, Fisheries			
		2405, Forestry and Wild Life			
		2406, Co-operation			
		2425, Special Programmes for Rural Development			
		2501, Other Rural Development Programmes			
		2515, Minor Irrigation			
		2702, Power			
		2801, New and Renewable Energy			
		2810, Village and Small Industries			
		2851, Roads and Bridges			
		3054, ...	24,47,74,000	...	24,47,74,000
O-46	District Plan-Aurangabad				

THE SCHEDULE
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Administrative Department And Head of Account (3)	Sums not exceeding -		Total
			Voted by the Legislative Assembly (4)	Charged on the Consolidated Fund Rs.	
			Rs.	Rs.	Rs.
O-47	District Plan-Aurangabad				
		3451, Secretariat-Economic Services			
		3452, Tourism			
		3604, Compensation and Assignments to Local Bodies and Panchayati Raj Institutions			
		2202, General Education	5,43,68,000	...	5,43,68,000
		2203, Technical Education.			
		2204, Sports and Youth Services			
		2205, Art and Culture			
		2210, Medical and Public Health			
		2215, Water Supply and Sanitation			
		2217, Urban Development			
		2225, Welfare of Scheduled Castes, Scheduled Tribes, Other Backward Classes and Minorities.			
		2230, Labour and Employment			
		2236, Nutrition			
		2401, Crop Husbandry			
		2403, Animal Husbandry			
		2405, Fisheries			
		2406, Forestry and Wild Life			
		2425, Co-operation			
		2515, Other Rural Development Programmes			
		2702, Minor Irrigation			
		2801, Power			
		2851, Village and Small Industries			
		3054, Roads and Bridges			
		3451, Secretariat-Economic Services			
		3452, Tourism			
		3604, Compensation and Assignments to Local Bodies and Panchayati Raj Institutions			

THE SCHEDULE
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Administrative Department And Head of Account (3)	Sums not exceeding -		Total
			Voted by the Legislative Assembly (4)	Charged on the Consolidated Fund	
			Rs.	Rs.	Rs.
Q-2	Other Administrative Services	2070, Other Administrative Services	3,37,000	...	3,37,000
		Total-Housing Department.	3,37,000	...	3,37,000
		Environment Department.			
U-1	Interest Payments	2049, Interest Payments	...	16,22,000	16,22,000
		Total-Environment Department.	...	16,22,000	16,22,000
		Higher and Technical Education Department.			
W-7	Technical Education.	2203, Technical Education.	3,01,70,000	...	3,01,70,000
		Total-Higher and Technical Education Department.	3,01,70,000	...	3,01,70,000
		Total-A-Expenditure on Revenue Account	3,90,91,19,000	97,54,27,000	4,88,45,46,000
		B-EXPENDITURE ON CAPITAL ACCOUNT			
		Revenue and Forests Department.			
C-11	Internal Debt of the State Government	6003, Internal Debt of the State Government	...	16,28,000	16,28,000
		Total-Revenue and Forests Department.	...	16,28,000	16,28,000

THE SCHEDULE
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Administrative Department And Head of Account (3)	Sums not exceeding -		Total	
			Voted by the Legislative Assembly (4)	Charged on the Consolidated Fund		
			Rs.	Rs.	Rs.	
Planning Department.						
O-16	District Plan-Mumbai Suburban	4059, 4250, 4402, 4405, 4406, 4515, 4702, 5054, 6250, 6851,	Capital Outlay on Public Works Capital Outlay on Other Social Services Capital Outlay on Soil and Water Conservation Capital Outlay on Fisheries Capital Outlay on Forestry and Wild Life Capital Outlay on Other Rural Development Programmes. Capital Outlay on Minor Irrigation Capital Outlay on Roads and Bridges Loans for Other Social Services Loans for Village and Small Industries.	2,97,000	...	2,97,000
O-18	District Plan-Thane	4059, 4210, 4250, 4402, 4403, 4405, 4406, 4515, 4711, 5054, 6250,	Capital Outlay on Public Works Capital Outlay on Medical and Public Health Capital Outlay on Other Social Services Capital Outlay on Soil and Water Conservation Capital Outlay on Animal Husbandry Capital Outlay on Fisheries Capital Outlay on Forestry and Wild Life Capital Outlay on Other Rural Development Programmes. Capital Outlay on Flood Control Projects Capital Outlay on Roads and Bridges Loans for Other Social Services	24,85,000	...	24,85,000
O-23	District Plan-Ratnagiri	4059, 4216, 4250,	Capital Outlay on Public Works Capital Outlay on Housing Capital Outlay on Other Social Services	18,68,27,000	...	18,68,27,000

THE SCHEDULE
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Administrative Department And Head of Account (3)	Sums not exceeding -		Total
			Voted by the Legislative Assembly (4)	Charged on the Consolidated Fund Rs.	
			Rs.	Rs.	Rs.
		4402, Capital Outlay on Soil and Water Conservation			
		4403, Capital Outlay on Animal Husbandry			
		4406, Capital Outlay on Forestry and Wild Life			
		4702, Capital Outlay on Minor Irrigation			
		4711, Capital Outlay on Flood Control Projects			
		4851, Capital Outlay on Village and Small Industries.			
		5054, Capital Outlay on Roads and Bridges			
		6217, Loans for Urban Development			
		6250, Loans for Other Social Services			
O-27	District Plan-Pune	4059, Capital Outlay on Public Works	1,20,63,000	..	1,20,63,000
		4216, Capital Outlay on Housing			
		4250, Capital Outlay on Other Social Services			
		4402, Capital Outlay on Soil and Water Conservation			
		4403, Capital Outlay on Animal Husbandry			
		4405, Capital Outlay on Fisheries			
		4406, Capital Outlay on Forestry and Wild Life			
		4515, Capital Outlay on Other Rural Development Programmes.			
		4851, Capital Outlay on Village and Small Industries.			
		5054, Capital Outlay on Roads and Bridges			
		6217, Loans for Urban Development			
		6250, Loans for Other Social Services			
O-30	District Plan-Sangli	4210, Capital Outlay on Medical and Public Health	5,89,20,000	..	5,89,20,000
		4402, Capital Outlay on Soil and Water Conservation			
		4403, Capital Outlay on Animal Husbandry			
		4406, Capital Outlay on Forestry and Wild Life			
		4515, Capital Outlay on Other Rural Development Programmes.			
		5054, Capital Outlay on Roads and Bridges			

THE SCHEDULE
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Administrative Department And Head of Account (3)	Sums not exceeding -		Total
			Voted by the Legislative Assembly (4)	Charged on the Consolidated Fund Rs.	
			Rs.	Rs.	Rs.
O-31	District Plan-Sangli	6217, Loans for Urban Development			
		6250, Loans for Other Social Services			
		6851, Loans for Village and Small Industries.			
		4059, Capital Outlay on Public Works	36,93,87,000	...	36,93,87,000
		4210, Capital Outlay on Medical and Public Health			
		4250, Capital Outlay on Other Social Services			
		4402, Capital Outlay on Soil and Water Conservation			
		4403, Capital Outlay on Animal Husbandry			
		4406, Capital Outlay on Forestry and Wild Life			
		4711, Capital Outlay on Flood Control Projects			
		5054, Capital Outlay on Roads and Bridges			
6217, Loans for Urban Development					
6851, Loans for Village and Small Industries.					
O-35	District Plan-Kolhapur	4059, Capital Outlay on Public Works	13,20,90,000	...	13,20,90,000
		4210, Capital Outlay on Medical and Public Health			
		4250, Capital Outlay on Other Social Services			
		4402, Capital Outlay on Soil and Water Conservation			
		4405, Capital Outlay on Fisheries			
		4406, Capital Outlay on Forestry and Wild Life			
		4515, Capital Outlay on Other Rural Development Programmes.			
		5054, Capital Outlay on Roads and Bridges			
		6217, Loans for Urban Development			
		6250, Loans for Other Social Services			
		6801, Loans for Power Projects			
6851, Loans for Village and Small Industries.					
Total-Planning Department.			76,20,69,000	...	76,20,69,000

THE SCHEDULE
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Administrative Department And Head of Account (3)	Sums not exceeding -		Total
			Voted by the Legislative Assembly (4)	Charged on the Consolidated Fund	
			Rs.	Rs.	Rs.
		Total-B-Expenditure on Capital Account	76,20,69,000	16,28,000	76,36,97,000
		Grand Total	4,67,11,88,000	97,70,55,000	5,64,82,43,000

STATEMENT OF OBJECTS AND REASONS.

The Bill is introduced in pursuance of article 204 of the Constitution of India, read with article 205 thereof, to provide for the appropriation out of the Consolidated Fund of the State of the moneys required to meet the excess expenditure incurred during the financial year 2015-2016 on certain services and purposes.

The amounts are shown below :—

		Rs.
(a) Revenue Expenditure	. .	4,88,45,46,000
(b) Capital Expenditure	. .	76,36,97,000
Total	. .	<u>5,64,82,43,000</u>

Mumbai,
Dated the 4th March 2020.

AJIT PAWAR,
Deputy Chief Minister.